

ITEM NO.2

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

**IA 84000/2022, in Petition(s) for Special Leave to Appeal (C)
 No(s). 11266/2021**

HARI SHANKAR NATH TIWARI & ORS.**Petitioner(s)****VERSUS****STATE OF U.P. & ORS.****Respondent(s)**

**(ONLY APPLICATION FOR DISPENSING WITH SERVICE OF NOTICE I.E. I.A.
 NOS. 84000/2022 IN SLP(C) NO. 11266/2022, 84040/2022 IN SLP(C) NO.
 11261-62/2022, 84006/2022 IN SLP(C) NO. 11277-80/2022, 83983/2022
 IN SLP(C) NO. 20938-41/2022 TO BE LISTED BEFORE THE COURT OF LD.
 REGISTRAR**

IA No. 84000/2022 - DISPENSING WITH SERVICE OF NOTICE)

WITH

**SLP(C) No. 20938-20941/2021 (XI)
 (FOR DISPENSING WITH SERVICE OF NOTICE ON IA 83983/2022
 IA No. 83983/2022 - DISPENSING WITH SERVICE OF NOTICE)**

**SLP(C) No. 11261-11262/2021 (XI)
 (FOR DISPENSING WITH SERVICE OF NOTICE ON IA 84040/2022
 IA No. 84040/2022 - DISPENSING WITH SERVICE OF NOTICE)**

**SLP(C) No. 11277-11280/2021 (XI)
 (FOR DISPENSING WITH SERVICE OF NOTICE ON IA 84006/2022
 IA No. 84006/2022 - DISPENSING WITH SERVICE OF NOTICE)**

Date : 11-07-2022 These matters were called on for hearing today.

For Petitioner(s) Mr. Rahul Pratap, AOR

**Mr. Rajat Singh, AOR
 Mr. Samarth Mohanty, Adv.**

**For Respondent(s) Mr. Rajeev Kumar Dubey, Adv.
 Mr. Arun Kumar Singh, Adv.
 Mr. Ashiwan Mishra, Adv.
 Mr. Rakesh Kumar Soni, Adv.**

Mr. Kamlendra Mishra, AOR
Mr. M. A. Chinnasamy, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. Counsel for petitioners has filed Application for dispensing with service of notice in respect of all unserved respondents in all the matters numbered above. The same be processed for listing before the Hon'ble Judge in Chambers, as per rules.

S.P.S. LALER
Registrar

MG